

NOTICE  
IN THE COURT OF THE SENIOR CIVIL JUDGE, MANGALAGIRI  
OS 32/2015

Between

1. Bandlamudi Nagendram
2. Dasari Suseela

VS

.....

Plaintiffs


1. Karumanchi Tirupathi Rao (died)
2. Vuyyuru Vijaya Lakshmi
3. Kolli Swarna Kumalri
4. Karumanchi Pushpavathi

.....

Defendants

To take notice to the above said suit judgment going to be pronounced today i.e., on 05-05-2020.

// B. O. C //

  
Superintendent  
Senior Civil Judge's Court,  
Mangalagiri.

To

1. Sri. A. R. Srinivasa Murthy, Advocate for plaintiff.
2. Sri Lanka Siva Ram Prasad, Advocate for Defendants.

NOTICE  
IN THE COURT OF THE SENIOR CIVIL JUDGE, MANGALAGIRI  
IP 8/2015

Between

Thamma Veera Reddy

VS

Petitioner

1. Kolluru Srinivasa Rao
2. Kondaveeti Soujanya
3. Namburi Sarada
4. Nalamothu Venkateswari
5. Salada: Tulasamma
6. Pothakamuri Sekhar
7. Ravula Krishna

Respondants

Please take notice to the above said orders in Insolvency Petition is going to be pronounced today i.e., on 06-05-2020.

// B.O.C //

  
Superintendent  
Senior Civil Judge's Court,  
Mangalagiri.

To:

1. Sri Lanka Siva Ram Prasad, Advocate for Petitioner.
2. Sri K. Siva Reddy, Advocate for Respondent Nos.1 and 2.
3. Sri Gutha Venkateswara Rao, Advocate for Respondent Nos. 3 to 7.

NOTICE  
IN THE COURT OF THE SENIOR CIVIL JUDGE, MANGALAGIRI  
QS.137/2015

Between

Burra Kiranamma

Plaintiff


VS

Swamala Srinivasa Reddy

Defendant

To take notice to the above said suit judgment going to be pronounced today i.e., on 04-05-2020.

// B.O.C //

  
N. D. Chok  
Superintendent  
Senior Civil Judge's Court,  
Mangalagiri.

To

1. Sri. Y. V. Hanumantha Rao, Advocate for plaintiff
2. Sri V. Bapi Reddy, Advocate for Defendant.

NOTICE  
IN THE COURT OF THE ASSISTANT SESSIONS JUDGE, MANGALAGIRI  
SC. NO. 611/2019

Between

The State-Sub-Inspector of Police, Thullur P.S.,

Complainant

VS

1. Cherukuri Susheela, W/o Late Venkateswara Rao
2. Mallavarapu Innaiah, S/o Showraiah
3. Mallavarapu Ravamma, W/o Innaiah

Accused

To take notice to the above said Judgment in Session Case is going to be pronounced today i.e., on 04-05-2020

// B.O.C //

*N. Jyothu*  
Superintendent  
Senior Civil Judge's Court,  
Mangalagiri.

To

1. The Learned APP, Advocate for Complainant.
2. Sri Sri P.S.C. Prasad, Advocate for Accused Nos.1 and 2
3. Sri R. Kishore, Advocate for Accused no.3

*Advocate*  
*Advocate*  
*Advocate*

NOTICE  
IN THE COURT OF THE SENIOR CIVIL JUDGE, MANGALAGIRI  
OS 122/2016

Between

Bandaru Yedukondalu

Plaintiff

VS

1. Barigala Kotesch

2. Barigala Saroja

Defendants

To take notice to the above said suit judgment going to be pronounced today i.e., on 05-05-2020.

// B. O. C //

*N. Jyotha*  
Superintendent  
Senior Civil Judge's Court,  
Mangalagiri.

To

1. Sri. Phani Teja Cheruvu, Advocate for plaintiff.
2. Sri Shaik Syyed Babu, Advocate for Defendants.